

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

CIRCUIT SITTING AT NAGPUR

O.A. NO: 649/93

199

T.A. NO: --

DATE OF DECISION 10-9-93

N.J.Nath

Petitioner

Mr.S.H.Iyer

Advocate for the Petitioners

Versus

U.O.I. & Ors.

Respondent

Mr.M.G.Bhangade

Advocate for the Respondent(s)

CORAM:

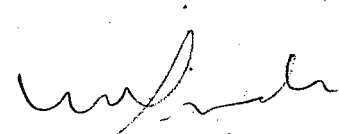
The Hon'ble Mr. Justice M.S.Deshpande, Vice-Chairman

The Hon'ble Mr. --

1. ~~Whether Reporters of local papers may be allowed to see the Judgement ?~~
2. To be referred to the Reporter or not ?
3. ~~Whether their Lordships wish to see the fair copy of the Judgement ?~~
4. Whether it needs to be circulated to other Benches of the Tribunal ?

mbm*

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(M.S.DESHPANDE)
VC